NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.11.2026

N O T I C E

Please take notice that the bench notified for the **Court – II on 05.11.2026 at 10:30 AM** is re-constituted on account of leave of Hon'ble Mr. Arun Baroka, Member (Technical). Composition of the re-constituted Bench shall be as under.

Court – II (10:30 AM)

1. **Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)**

2. **Hon'ble Mr. Indevar Pandey, Member (Technical)**

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar